

O.A. No 492/2011

ORDER DATED 21<sup>st</sup> OF DECEMBER, 2011

Coram:

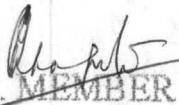
HON'BLE MR. C.R. MOHAPATRA, ADMINISTRATIVE MEMBER  
&  
HON'BLE MR. A.K. PATNAIK, JUDICIAL MEMBER

Heard Sri B.K. Dash, Ld. Counsel appearing for the applicant and Sri H.K. Tripathy, Ld. Counsel for the KVS.

By filing a memo Sri Dash, Ld. Counsel appearing for the applicant submitted that the prayer of the applicant has already been complied with and grievance of the applicant has been redressed for which he wants to withdraw this O.A.

In view of the above, the O.A. is dismissed as withdrawn.

  
JUDL. MEMBER

  
ADMN. MEMBER

K.B